NAT IONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 141/2016 RT NO. 87/Chd/Pb/2017

M/s. Sangal Papers Ltd.

...Petitioner.

Versus.

M/s. Hind Samachar Ltd. & Ors.

...Respondents.

Present

Mr. Gaurav Mankotia, Advocate for petitioner.

Mr. Alankar Narula, Advocate for Mr. Prateek Gupta,

Advocate for respondents.

Learned counsel appearing for the respondents seeks time to have instructions with regard to the date of service of notice sent by the Hon'ble Punjab and Haryana High Court for 02.12.2016.

List the matter on 27 04,2017.

(Justice R.P.Nagrath) Member (Judicial)

April 21, 2017.